

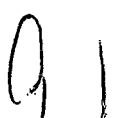
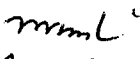
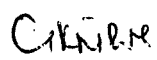
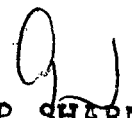
**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP. No.....199

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Sumit Rajwani

Versus *UOI*

Date of Order	Orders
22.10.96	OA 550/96 <i>Mr. C.B. Sharma, brief holder for Sh. Shiv Kumar, counsel for the applicant.</i> <i>The brief holder states that the counsel for the applicant shall not be able to come today due to certain personal difficulties.</i> <i>At his request, may be listed for admission on 19.12.96.</i>  (O. P. SHARMA) Administrative Member  (GOPAL KRISHNA) Vice Chairman (J)
19.12.96	<i>None present for the applicant.</i> <i>May be listed for admission on 27.3.97.</i>  (S.C. Vaish) Member (A)  (GOPAL KRISHNA) Vice Chairman (J)
29.3.97	<i>Mr. Shiv Kumar, counsel for the applicant.</i> <i>The learned counsel for the applicant seek permission to withdraw this OA with liberty to file a fresh OA. Permission to withdraw the OA is granted, as prayed for.</i> <i>The OA is dismissed as having been withdrawn.</i>  (O. P. SHARMA) Administrative Member  (GOPAL KRISHNA) Vice Chairman (J)

*Copy of order
issued to applicant
Vick
Ch
- 88
11.4.97*